

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 472 of 1987

In

Execution Case No. 28 of 1983
(Original Suit No.67 of 1981)

Arun Kumar Sinha Plaintiff

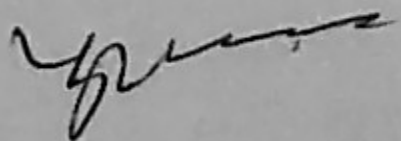
Versus

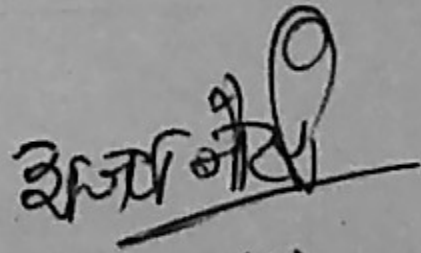
Union of India Defendant

Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

This case relates to District
Aurangabad(Bihar). The applicant Arun Kumar Sinha
has moved an application for retransmitting this
case to the court concerned for want of
jurisdiction. The file is retransmitted to the
Court of Munsif Aurangabad(Bihar) as this
Tribunal has no jurisdiction


Vice Chairman


Member (A)

Dated the 7th July, 1987

RKM